

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH): (a) Bhaskara has been another step in the Indian Space research programme towards the realisation of the objective of application of space technology to national development.

(b) Bhaskara, as compared to Aryabhata, is a more complex satellite and has been designed with more complex payloads and in-orbit control system mainly, the TV cameras and the satellite microwave radiometers.

(c) Yes, Sir.

(d) Soviet Union assisted India by giving a free launch and some sub-systems such as solar arrays, batteries, tape-recorders, gas bottles and thermal paints required for the spacecraft. These items were supplied according to an agreed time schedule. The launch support was provided in the early part of June this year.

(e) Yes, Sir.

(f) It was explained to the Soviet leadership that the current space programme of the Government of India does not contemplate sending a man into space and the proposal would require to be considered in all its implications.

Border disputes between Maharashtra and Karnataka

485. **PROF. P. G. MAVALANKAR:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he recently invited the Chief Ministers of Maharashtra and Karnataka to arrive at a solution of the long pending border dispute between the two States;

(b) if so, whether the said two Chief Ministers met in June, 1979;

(c) if so, where and with what agenda;

(d) whether he attended the said meeting and whether any other Chief Minister or Minister, (State or Central) also attended; and

(e) broad details of the deliberations and decisions of the said meeting?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b), The Minister of Home Affairs

had invited the Chief Ministers of Maharashtra and Karnataka to Delhi on the 21st June, 1979 for discussing the border dispute between the two States. The meeting was postponed as the Chief Minister of Karnataka expressed his inability to attend as he was unwell.

(c) to (e) Do not arise.

Recognised backward classes

486. **SHRI MOHAN LAL PIPIL:** Will the Minister of HOME AFFAIRS be pleased to lay on the Table a statement showing the various castes, communities and tribes recognised as Backward Classes in the various States and the Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): The term 'Backward Classes' generally includes the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes. The Central Government have specified only the Scheduled Castes and Scheduled Tribes under the provisions of Articles 341 and 342 of the Constitution. The Presidential Orders specifying the Scheduled Castes and Scheduled Tribes in relation to the various States and Union Territories are notified in the Gazette of India and also re-published in the editions of the Manual of Election Law and the Constitution of India from time to time.

As regards the list of 'Other Backward Classes', the Central Government have not drawn up any all-India list of such classes.

However, in fulfilment of an assurance on Lok Sabha Unstarred Question No. 4594, dated 2-5-1972, a statement was placed on the Table of the House containing the list of Backward Classes drawn up and as reported by the State/Union Territory Governments.

दिल्ली में जाली डाकसेशन-सामग्री छापने के कारण पकड़े गये व्यक्ति

487. श्री सुरेन्द्र विक्रम :

श्री शरद भावव :

श्री सुखेन्द्र सिंह :

क्या वृह मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली पुलिस ने दिल्ली और नई दिल्ली में जाली डाक सेशन डाक सामग्री छापने